

ERADICATION OF POVERTY
SCHEME BILL*

SHRI. K. LAKKAPPA (Tumkur):
Sir, I beg to move for leave to
introduce a Bill to provide for a
scheme for eradication of poverty
from the country.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill to provide for a scheme
for eradication of poverty from the
country."

The Motion was adopted.

SHRI K. LAKKAPPA: Sir, I
introduce the Bill.

PREVENTION OF SOCIAL DIS-
ABILITIES BILL*

DR. VASANT KUMAR PANDIT
(Rajgarh): I beg to move for leave
of the House to introduce a Bill to
prevent the imposition of social dis-
abilities by a member or members of
a community on a member or
members of his or their own commu-
nity; to provide for penalties for such
an act or acts and for matters con-
nected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill to prevent the imposition
of social disabilities by a member
or members of a community on a
member or members of his or their
own community; to provide for
penalties for such an act or acts and
for matters connected therewith."

The Motion was adopted.

DR. VASANT KUMAR PANDIT:
Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of Article 51)

SHRI. HARI VISHNU KAMAT:
(Hoshangabad): I seek the leave of
the House to introduce a Bill further
to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill further to amend the
Constitution of India."

The Motion was adopted.

SHRI HARI VISHNU KAMATH:
Sir, I introduce the Bill.

HAJ COMMITTEE (AMENDMENT)
BILL*

(Amendment of sections 7 and 8)

SHRI G. M. BANATWALLA
(Ponnani): I beg to move for leave
to introduce a Bill to amend the Haj
Committee Act, 1959.

MR. CHAIRMAN: The question is:

"That leave be granted to intro-
duce a Bill to amend the Haj Com-
mittee Act, 1959."

The motion was adopted.

SHRI G. M. BANATWALLA: Sir, I
introduce the Bill.

15.38 hrs.

PUBLICATION AND IMPORT OF
POLITICAL LITERATURE BY
FOREIGN MISSIONS IN INDIA
(REGULATION) BILL

By Shri Samar Guha—Contd.

Mr. CHAIRMAN: The House will
now resume consideration of Mr.
Samar Guha's Bill. The time allotted
was 2 hours; and he has taken only
one minute.

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